


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 215/07/HDB/2017
NAME OF THE COMPANY	Cybermate Infotek Ltd
NAME OF THE PETITIONER(S)	Wincere Inc. & Himanshu P Kanasara (Financial Creditors)
NAME OF THE RESPONDENT(S)	Cybermate Infotek Ltd (Corporate Debtor)
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. VIKRAM	Advocate Respondent	Vikram Rao Law Chambers 9949901616	

Heard Shri Narendar Naik, Learned Counsel for the Petitioner and Shri Nitish Bandary, Ld. Counsel for Shri P. Vikram, Learned Counsel for the Respondent.

Both the learned Counsels submit that the issue is likely to be resolved soon between the parties. Post the case on 05.12.2017.


Member (T)


Member (J)